## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

No. O.A. 350/1206/2015 Date of Order: 12.04.2018

Present: Hon'ble Ms. Manjula Das, Judicial Member

Hon'ble Dr. Nandita Chatterjee, Administrative Member

Uday Kr. Singh Vs. C.G.H.S.

For the Applicant : Mr. P.C.Das, Counsel

Ms. T. Maity, Counsel

For the Respondents : Mr. B.B. Chatterjee, Counsel

**ORDER** (Oral)

Per Ms. Manjula Das, Judicial Membe

Heard learned counsel for b

2. Mr. P.C. Das, learned course to applicant produced a letter dated

12.04.2018 made by the applicant to him with a request to withdraw the present

instant application.

- 3. It is further submitted by the ld. counsel for both the parties that the respondent authority is going to give the relief as sought for by the applicant in the instant OA.
- 4. In view of that, the matter is dismissed as being withdrawn.
- 5. The copy of the letter dated 12.04.2018 is kept on record.

(Dr. Nandita Chatterjee) Member (A) pd (Manjula Das) Member (J)

